

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect.

Sl.N.	Name of Sr. PA/PA	From	To
1.	Ms. Richa Joshi EC- 3489	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.	PA in the court of Ms. Manu Shree, MM-03, New Delhi District, Patiala House Courts, New Delhi.
2.	Sh. Sagar Singh S/o Sh. Virender Singh	PA in the court of Ms. Manu Shree, MM-03, New Delhi District, Patiala House Courts, New Delhi.	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.
3.	Ms. Anita Vohra EC- 3521	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Mayank Aggarwal, MM-09, Central District, Tis Hazari Courts, Delhi. (till further orders)
4.	Sh. Neeraj Goel S/o Sh. S.N Goel EC- 3066	Sr. PA in the Office of Lokayukta, GNCT of Delhi, G-Block, Vikas Bhawan, I.P. Estate, New Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Amit Kumar EC- 3341	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the court of Sh. Hemraj, ADJ-08, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Diksha D/o- Sh. Pawan Kumar	PA in the court of Ms. Shilpi Singh, MM-02, South District, Saket Courts, New Delhi.	PA in the court of Sh. Kapil Kumar, CMM, West District, Tis Hazari Courts, Delhi.
7.	Ms. Madhu Bala EC: 3583	PA in the court of Sh. Kapil Kumar, CMM, West District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
8.	Sh. Rohit Kumar S/o-Sh. Hari Kumar Ram EC: 36505997	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.
9.	Ms. Neetu D/o- Lt. Sh. Ram Kumar	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Susheel Bala Dagar, ASJ-01 (POCSO), North-West District, Rohini Courts, Delhi.
10	Sh. Rajesh Kapoor EC-3410/98519662	Sr. PA in the court of Ms. Susheel Bala Dagar, ASJ-01 (POCSO), North-West District, Rohini Courts, Delhi.	Sr. PA in the court of Sh. Bhupinder Singh, Ld. Special Judge (PC Act) CBI-06, Rouse Avenue Court Complex, New Delhi.
11	Ms. Rachna Mehta EC- 3384	Sr. PA in the court of Sh. Bhupinder Singh, Ld. Special Judge (PC Act) CBI-06, Rouse Avenue Court Complex, New Delhi.	Sr. PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
12	Sh. Kamesh Ahuja S/o- Sh. Harkesh Ahuja	PA in Personal Office of Ld. Principal Judge, Family Court (HQ), Dwakra, New Delhi. (in diverted capacity)	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
13	Sh. Prateek Gupta S/o- Sh. Rajesh Kumar Gupta	PA in the court of Ms. Akriti Mahendru, Ld. MM-04, New Delhi District, Patiala House Courts, New Delhi. (in diverted capacity)	PA in the Office Pool, Family Courts (HQ), Dwarka, New Delhi.

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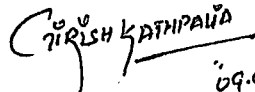

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14	Sh. Bhaskar Singh Rawat S/o- Sh. Pushkar Raj Singh	PA in the court of Sh. Bharat Aggarwal, Ld. MM-05, Shahdara District, Karkardooma Courts, Delhi.	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
15	Ms. Manjeet Kaur EC- 13827	PA in the court of Ms. Aanchal, ASJ (Special Fast Track Court)-01, West District, Tis Hazari Courts, Delhi.	PA in the Office Pool, South-West District, Dwarka Courts, Delhi.
16	Sh. Tilak Raj Bhatia S/o-Sh. V D Bhatia EC-3246)	Branch In-charge/Sr. PA in the Vigilance, Litigation & RTI, South-West District, Dwarka Courts, Delhi.	Sr. PA in the court of Ms. Aanchal, ASJ (Special Fast Track Court)-01, West District, Tis Hazari Courts, Delhi

Note: 1. Intra District Transfer/posting are subject to the approval of concerned Principal District & Sessions Judges.

2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



 (GIRISH KATHPALIA)
 09.9.22
 PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
 DELHI


No. 68872-952 /Admn-I/P & T/HQs/2022

Dated, Delhi the 09 SEP 2022

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge, West/NDD/South/North-West/RACC/South-West, Delhi/ New Delhi.
2. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
3. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ West/NDD/South/North-West/RACC/South-West, Delhi/ New Delhi.
4. The Officers and Officials concerned.
5. The Dy. Secretary (Admn.), O/o Lokayukta, Govt. of NCT of Delhi, 'G'-Block, Vikas Bhawan, I.P. Estate, New Delhi.
6. The Sr. A. O. (Judl.)/A. O.(Judl.)/Branch In-Charges, Administration , Central/ West/NDD/South/North-West/RACC/South-West, Delhi/ New Delhi.
7. The dealing officials (Personal File / Leave) in Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.
11. The Personal Office of the undersigned.


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